

**Fourteenth Loksabha**

**Session : 7**

**Date : 23-05-2006**

**Participants :** Mahabir Prasad Shri, Elangovan Shri E.V.K.S., Jagadeesan Smt. Subbulakshmi, Ola Shri Sis Ram, Panabaka Smt. Lakshmi, Purandareswari Smt. Daggubati, Raja Shri A., Elangovan Shri E.V.K.S., Handique Shri Bijoy Krishna, Purandareswari Smt. Daggubati, Handique Shri Bijoy Krishna, Baalu Shri T.R., Palanimanickam Shri S.S., Baalu Shri T.R., Dasmunsi Shri Priya Ranjan, Chidambaram Shri P., Ahamed Shri E., Elangovan Shri E.V.K.S.

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Title : Papers laid on the Table of the House by members/Ministers.

खान मंत्री (श्री शीश राम ओला) : महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (हिंदी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ :-

(1) नैशनल एल्युमिनियम कंपनी लिमिटेड तथा खान मंत्रालय के बीच वर्ष 2006-2007 के लिए हुआ समझौता ज्ञापन।

(Placed in Library, See No. LT 4380/2006)

(2) हिंदुस्तान कॉपर लिमिटेड तथा खान मंत्रालय के बीच वर्ष 2006-2007 के लिए हुआ समझौता ज्ञापन।

(Placed in Library, See No. LT 4381/2006)

(3) मिनरल एक्सप्लोरेशन कारपोरेशन लिमिटेड तथा खान मंत्रालय के बीच वर्ष 2006-2007 के लिए हुआ समझौता ज्ञापन।

(Placed in Library, See No. LT 4382/2006)

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): Sir, I beg to lay on the Table:-

(1) A copy of the 6<sup>th</sup> Progress Report (Hindi and English versions) on the Action taken Pursuant to the Recommendations of the Joint Parliamentary Committee on Stock Market Scam and Matters Relating thereto- May, 2006.

(Placed in Library, See No. LT 4383/2006)

2) A copy of the Statement (Hindi and English versions) on Quarterly Review of the trends in receipts and expenditure in relations to the budget during the third quarter of the financial year 2005-2006, under sub-section (1) of section (7) of the Financial Responsibility and Budget Management Act, 2003.

(Placed in Library, See No. LT 4384/2006)

लघु उद्योग मंत्री तथा कृषि एवं ग्रामीण उद्योग मंत्री (श्री महावीर प्रसाद) : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखा हूँ :-

(1) कंपनी अधिनियम, 1956 की धारा 619क के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिंदी तथा अंग्रेजी संस्करण) :-

(एक) ओम्नीबस इंडस्ट्रियल डैवलपमेंट कारपोरेशन ऑफ दमन एंड दीव एंड दादरा एंड नागर हवेली  
लिमिटेड, नानी दमन के वा 2004-2005 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण।

(दो) ओम्नीबस इंडस्ट्रियल डैवलपमेंट कारपोरेशन ऑफ दमन एंड दीव एंड दादरा एंड नागर ह  
वेली लिमिटेड, नानी दमन का वा 2004-2005 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-  
महालेखापरीक्षक की टिप्पणियां।

(2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिंदी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 4385/2006)

THE MINISTER OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI T.R. BAALU): Sir, I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the Shipping Corporation of India Limited and the Ministry of Shipping, Road Transport and Highways, for the year 2006-2007.

(Placed in Library, See No. LT 4386/2006)

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI E.V.K.S. ELANGO VAN): Sir, on behalf of my senior colleague, Shri Kamal Nath I beg to lay on the Table a copy of the Patents (Amendment) Rules 2006 (Hindi and English versions) published in Notification No. S.O.657(E) in Gazette of India dated the 5<sup>th</sup> May 2006, under section 160 of the Patents Act, 1970.

(Placed in Library, See No. LT 4387/2006)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI PRIYA RANJAN DASMUNSI): Sir, I beg to lay on the Table--

(1)(i) A copy of the Annual Report (Hindi and English versions) of the Prasar Bharati (Broadcasting Corporation of India), New Delhi, for the year 1997-98, alongwith Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Prasar Bharati (Broadcasting Corporation of India), New Delhi, for the year 1997-98.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 4388/2006)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Prasar Bharati (Broadcasting Corporation of India), New Delhi, for the year 1998-99, alongwith Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Prasar Bharati (Broadcasting Corporation of India), New Delhi, for the year 1998-99.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 4389/2006)

- (5)(i) A copy of the Annual Report (Hindi and English versions) of the Prasar Bharati (Broadcasting Corporation of India), New Delhi, for the year 1999-2000, alongwith Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Prasar Bharati (Broadcasting Corporation of India), New Delhi, for the year 1999-2000.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 4390/2006)

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Prasar Bharati (Broadcasting Corporation of India), New Delhi, for the year 2000-2001, alongwith Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Prasar Bharati (Broadcasting Corporation of India), New Delhi, for the year 2000-2001.

- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library, See No. LT 4391/2006)

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Prasar Bharati (Broadcasting Corporation of India), New Delhi, for the year 2001-2002, alongwith Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Prasar Bharati (Broadcasting Corporation of India), New Delhi, for the year 2001-2002.

(10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

(Placed in Library, See No. LT 4392/2006)

(11) (i) A copy of the Annual Report (Hindi and English versions) of the Prasar Bharati (Broadcasting Corporation of India), New Delhi, for the year 2002-2003, alongwith Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Prasar Bharati (Broadcasting Corporation of India), New Delhi, for the year 2002-2003.

(12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

(Placed in Library, See No. LT 4393/2006)

(13) (i) A copy of the Annual Report (Hindi and English versions) of the Prasar Bharati (Broadcasting Corporation of India), New Delhi, for the year 2003-2004, alongwith Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Prasar Bharati (Broadcasting Corporation of India), New Delhi, for the year 2003-2004.

(14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.

(Placed in Library, See No. LT 4394/2006)

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED):  
Sir, I beg to lay on the Table a copy of the Notification No. G.S.R.256(E) (Hindi and English versions) published in Gazette of India dated the 27<sup>th</sup> April 2006, Containing Corrigendum to the Notification No. G.S.R.718(E) dated the 28<sup>th</sup> September 2004, issued under Passport Act 1967.

(Placed in Library, See No. LT 4395/2006)

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI B.K. HANDIQUE): Sir, I beg to lay on the Table a copy of the Annual Accounts (Hindi and English versions) of the National Institute of Pharmaceutical Education and Research, S.A.S Nagar, for the year 2004-2005, together with Audit Report thereon.

(Placed in Library, See No. LT 4396/2006)



THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI PANABAKA LAKSHMI): Sir, I beg to lay on the Table--

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Unani Medicine, Bangalore, for the year 2004-2005, alongwith Audited Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Unani Medicine, Bangalore, for the year 2004-2005.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 4397/2006)

(3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the Indian Medicines Pharmaceutical Corporation Limited, Mohan for the year 2003-2004.
- (ii) Annual Report of the Indian Medicines Pharmaceutical Corporation Limited, Mohan for the year 2003-2004, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 4398/2006)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Medical Council of India, New Delhi, for the year 2004-2005.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Medical Council of India, New Delhi, for the year 2004-2005, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Medical Council of India, New Delhi, for the year 2004-2005.

- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 4399/2006)

- (7) A copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Reports and Audited Accounts of ten institutions mentioned therein relating to different years, within the stipulated period of nine months, after the close of the respective accounting years.

(Placed in Library, See No. LT 4400/2006)

- (8) Statement\* (Hindi and English versions) showing reasons for delay in laying the Annual report and Audited Accounts of the North Eastern Indira Gandhi Regional Institute of Health and Medical Sciences, Shillong, for the year 2004-2005.

(Placed in Library, See No. LT 4401/2006)

THE MINISTER OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI T.R. BAALU): Sir, on behalf of Shri K.H. Muniyappa, I beg to lay on the Table--

- (1) A copy of the Notification No. S.O. 514(E) (Hindi and English versions) published in Gazette of India dated 7<sup>th</sup> April 2006, authorising officers mentioned therein as the competent authority to acquire land for building of the Eastern Peripheral Expressway of Delhi, under section 10 of the National Highways Act, 1956.

(Placed in Library, See No. LT 4402/2006)

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\* Annual Report and Audited Accounts were laid on the Table on 17.5.2006.

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the National Highway Authority of India, New Delhi, for the year 2004-2005, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Highway Authority of India, New Delhi, for the year 2004-2005.

- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT 4403/2006)

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI B.K. HANDIQUE): Sir, on behalf of Shrimati Suryakanta Patil, I beg to lay on the Table--

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Council for Advancement of People's Action and Rural Technology, New Delhi, for the year 2004-2005, alongwith Audited Accounts.
  - (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Council for Advancement of People's Action and Rural Technology, New Delhi, for the year 2004-2005.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 4404/2006)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): Sir, on behalf of my colleague Shri Mohd. Ali Ashraf Fatmi, I beg to lay on the Table--

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Visva – Bharati, Santiniketan, for the year 2004-2005.
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Visva – Bharati, Santiniketan, for the year 2004-2005.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 4405/2006)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Open Schooling, New Delhi, for the year 2003-2004.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Open Schooling, New Delhi, for the year 2003-2004, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Open Schooling, New Delhi, for the year 2003-2004.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 4406/2006)

(5) A copy of the Annual Accounts (Hindi and English versions) of the Jawaharlal Nehru University, New Delhi, for the year 2004-2005, together with Audit Report thereon.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 4407/2006)

(7) A copy of the Annual Accounts (Hindi and English versions) of the Indira Gandhi National Open University, New Delhi, for the year 2003-2004, together with Audit Report thereon.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library, See No. LT 4408/2006)

(9) (i) A copy of the Annual Report (Hindi and English versions) of the Navodaya Vidyalaya Samiti, New Delhi, for the year 2003-2004.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Navodaya Vidyalaya Samiti, New Delhi, for the year 2003-2004, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Navodaya Vidyalaya Samiti, New Delhi, for the year 2003-2004.

(10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

(Placed in Library, See No. LT 4409/2006)

(11) (i) A copy of the Annual Report (Hindi and English versions) of the North Eastern Hill University, Shillong, for the year 2004-2005.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the North Eastern Hill University, Shillong, for the year 2004-2005.

(12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

(Placed in Library, See No. LT 4410/2006)

(13) A copy of the Annual Accounts (Hindi and English versions) of the University Grants Commission, New Delhi, for the year 2004-2005, together with Audit Report thereon.

(14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.

(Placed in Library, See No. LT 4411/2006)

(15) (i) A copy of the Annual Report (Hindi and English versions) of the Jawaharlal Nehru University, New Delhi, for the year 2004-2005.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Jawaharlal Nehru University, New Delhi, for the Year 2004-2005.

(16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.

(Placed in Library, See No. LT 4412/2006)

(17) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Historical Research, New Delhi, for the year 2004-2005, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Council of Historical Research, New Delhi, for the year 2004-2005.

(18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above.

(Placed in Library, See No. LT 4413/2006)

(19) (i) A copy of the Annual Report (Hindi and English versions) of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 2004-2005.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 2004-2005, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 2004-2005.

(20) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (19) above.

(Placed in Library, See No. LT 4414/2006)

(21) (i) A copy of the Annual Report (Hindi and English versions) of the Shri Lal Bahadur Shastri Rashtriya Sanskrit Vidyapeetha, New Delhi, for the year 2004-2005.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Shri Lal Bahadur Shastri Rashtriya Sanskrit Vidyapeetha, New Delhi, for the year 2004-2005, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Shri Lal Bahadur Shastri Rashtriya Sanskrit Vidyapeetha, New Delhi, for the year 2004-2005.

(22) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (21) above.

(Placed in Library, See No. LT 4415/2006)

(23) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Ahmedabad, for the year 2004-2005, alongwith the Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management, Ahmedabad, for the year 2004-2005.

(24) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (23) above.

(Placed in Library, See No. LT 4416/2006)

(25) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Kozhikode, for the year 2004-2005, alongwith the Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management, Kozhikode, for the year 2004-2005.

(26) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (25) above.

(Placed in Library, See No. LT 4417/2006)

- (27) (i) A copy of the Annual Report (Hindi and English versions) of the Babasaheb Bhimrao Ambedkar University, Lucknow, for the year 1998-1999.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Babasaheb Bhimrao Ambedkar University, Lucknow, for the year 1998-1999.

- (28) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (27) above.

(Placed in Library, See No. LT 4418/2006)

- (29) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technical Teachers' Training and Research, Bhopal, for the Year 2004-2005, alongwith the Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technical Teachers' Training and Research, Bhopal, for the Year 2004-2005.

- (30) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (29) above.

(Placed in Library, See No. LT 4419/2006)

- (31) (i) A copy of the Annual Report (Hindi and English versions) of the Babasaheb Bhimrao Ambedkar University, Lucknow, for the year 1999-2000, alongwith the Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Babasaheb Bhimrao Ambedkar University, Lucknow, for the year 1999-2000.

- (32) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (31) above.

(Placed in Library, See No. LT 4420/2006)

- (33) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Information Technology, Allahabad, for the year 2003-2004.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Institute of Information Technology, Allahabad, for the year 2003-2004.



(34) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (33) above.

(Placed in Library, See No. LT 4421/2006)

(35) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology, Roorkee, for the year 2002-2003, together with Audit Report thereon.

(36) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (35) above.

(Placed in Library, See No. LT 4422/2006)

(37) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology, Roorkee, for the year 2003-2004, together with Audit Report thereon.

(38) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (37) above.

(Placed in Library, See No. LT 4423/2006)

(39) (i) A copy of the Annual Report (Hindi and English versions) of the National Council for Promotion of Urdu Language, New Delhi, for the year 2004-2005.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Council for Promotion of Urdu Language, New Delhi, for the year 2004-2005, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Council for Promotion of Urdu Language, New Delhi, for the year 2004-2005.

(40) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (39) above.

(Placed in Library, See No. LT 4424/2006)

(41) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology, Guwahati, for the year 2003-2004, together with Audit Report thereon.

(42) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (41) above.

(Placed in Library, See No. LT 4425/2006)

(43) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology, Kharagpur, for the year 2003-2004.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology, Kharagpur, for the year 2003-2004, together with Audit Report thereon.

(iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology, Kharagpur, for the year 2003-2004.

(44) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (43) above.

(Placed in Library, See No. LT 4426/2006)

(45) (i) A copy of the Annual Report (Hindi and English versions) of the Kendirya Hindi Shikshan Mandal (Central Institute of Hindi), Agra, for the year 2003-2004.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Kendirya Hindi Shikshan Mandal (Central Institute of Hindi), Agra, for the year 2003-2004, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Kendirya Hindi Shikshan Mandal (Central Institute of Hindi), Agra, for the year 2003-2004.

(46) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (45) above.

(Placed in Library, See No. LT 4427/2006)

(47) A copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Audited Accounts of the Visva Bharti, for the year 2004-2005, within stipulated period of nine months after the close of the accounting year.

(Placed in Library, See No. LT 4428/2006)

(48) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 24 of the National Commission of Minority Educational Institutions Act, 2004:-

- (i) (i) The National Commission for Minority Educational Institutions (Financial and Administrative Powers) Rules, 2005 published in Notification No. G.S.R. 632(E) in Gazette of India dated the 15<sup>th</sup> October, 2005.
- (ii) The National Commission for Minority Educational Institutions (Annual Report) Rules, 2005 published in Notification No. G.S.R. 342 in Gazette of India dated the 1<sup>st</sup> October, 2005.

(49) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (48) above.

(Placed in Library, See No. LT 4429/2006)

- (50) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology, Kanpur, for the year 2003-2004.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology, Kanpur, for the year 2003-2004, together with Audit Report thereon.
- (iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology, Kanpur, for the year 2003-2004.

(51) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (50) above.

(Placed in Library, See No. LT 4430/2006)

- (52) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology, Mumbai, for the year 2004-2005.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology, Mumbai, for the year 2004-2005, together with Audit Report thereon.
- (iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology, Mumbai, for the year 2004-2005.

(53) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (52) above.

(Placed in Library, See No. LT 4431/2006)

(54) A copy of the Statement (Hindi and English versions ) explaining reasons for not laying the Annual Report of the Nagaland University for the year 2004-2005 and the Annual Audited Accounts for the years 2000-2001, 2001-2002, 2002-2003, 2003-2004 and 2004-2005 within the stipulated period of nine months after the close of the respective accounting years.

(Placed in Library, See No. LT 4432/2006)

- (55) A copy of the Statement (Hindi and English versions ) explaining reasons for not laying the Annual Audited Accounts of the North Eastern Hill University for the year 2004-2005 within the stipulated period of nine months after the close of accounting year.

(Placed in Library, See No. LT 4433/2006)

- (56) A copy of the Statement (Hindi and English versions ) explaining reasons for not laying the Annual Audited Accounts of the Assam University for the year 2003-2004 and Annual Report and Audited Accounts for the year 2004-2005 within the stipulated period of nine months after the close of the respective accounting years.

(Placed in Library, See No. LT 4434/2006)

- (57) A copy of the Statement (Hindi and English versions ) explaining reasons for not laying the Annual Report of the University of Delhi, for the year 2001-2002 and Annual Report and Audited Accounts for the years 2002-2003, 2003-2004 and 2004-2005 within the stipulated period of nine months after the close of the respective accounting years.

(Placed in Library, See No. LT 4435/2006)

- (58) (i) A copy of the Annual Report (Hindi and English versions) of the Mahatma Gandhi Antarrashtriya Hindi Vishwavidyalaya, Wardha, for the year 2004-2005, alongwith the Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Mahatma Gandhi Antarrashtriya Hindi Vishwavidyalaya, Wardha, for the year 2004-2005.

- (59) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (58) above.

(Placed in Library, See No. LT 4436/2006)

- (60) A copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Audited Accounts of the Tezpur University, for the year 2004-2005, within the stipulated period of nine months after the close of the accounting year.

(Placed in Library, See No. LT 4437/2006)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE  
PALANIMANICKAM): Sir, I beg to lay on the Table--

(SHRI S.S.

- (1) A copy each of the following Notifications (Hindi and English versions) under section 296 of the Income- Tax Act, 1961:-

- (i) S.O. 1079 published in Gazette of India dated the 25<sup>th</sup> March, 2006, regarding exemption to the “Bharatiya Vidya Bhavan, Mumbai”, under section 10(23C) of the Income-Tax Act, 1961 for the

period covered by the assessment years 2005-2006 to 2007-2008, subject to certain conditions.

- (ii) S.O. 1080 published in Gazette of India dated the 25<sup>th</sup> March, 2006, regarding exemption to the “Inland Waterways Authority of India, Noida (U.P.)”, under section 10(23C) of the Income-Tax Act, 1961 for the period covered by the assessment years 2001-2002 to 2003-2004, subject to certain conditions.
- (iii) S.O. 1423 published in Gazette of India dated the 15<sup>th</sup> April, 2006, regarding exemption to the “Dakshineswar Ramkrishna Sangha Adyapeeth, Dakshineswar, Kolkata”, under section 10(23C) of the Income-Tax Act, 1961 for the period covered by the assessment years 2004-2005 to 2006-2007, subject to certain conditions.
- (iv) S.O. 1424 published in Gazette of India dated the 15<sup>th</sup> April, 2006, regarding exemption to the “TAMANA, Vasant Vihar, New Delhi”, under section 10(23C) of the Income-Tax Act, 1961 for the period covered by the assessment years 2005-2006 to 2006-2007, subject to certain conditions.
- (v) S.O. 1425 published in Gazette of India dated the 15<sup>th</sup> April, 2006, regarding exemption to the “Krishnamurthy Foundation India, Chennai”, under section 10(23C) of the Income-Tax Act, 1961 for the period covered by the assessment years 2005-2006 to 2007-2008, subject to certain conditions.
- (vi) S.O. 1427 published in Gazette of India dated the 15<sup>th</sup> April, 2006, regarding exemption to the “SOS Children’s Villages of India, New Delhi”, under section 10(23C) of the Income-Tax Act, 1961 for the period covered by the assessment years 2003-2004 to 2005-2006, subject to certain conditions.
- (vii) S.O. 1428 published in Gazette of India dated the 15<sup>th</sup> April, 2006, regarding exemption to the “Institute of Marketing and Management, New Delhi”, under section 10(23C) of the Income-Tax Act, 1961 for the period covered by the assessment years 2005-2006 to 2007-2008, subject to certain conditions.
- (viii) S.O. 1431 published in Gazette of India dated the 15<sup>th</sup> April, 2006, regarding exemption to the “Children’s Book Trust, New Delhi”, under section 10(23C) of the Income-Tax Act, 1961 for the period covered by the assessment years 2004-2005 to 2006-2007, subject to certain conditions.
- (ix) S.O. 1432 published in Gazette of India dated the 15<sup>th</sup> April, 2006, regarding exemption to the “Ramana Maharishi Centre for Learning, Bangalore”, under section 10(23C) of the Income-Tax Act, 1961 for the period covered by the assessment years 2005-2006 to 2007-2008, subject to certain conditions.
- (x) S.O. 1433 published in Gazette of India dated the 15<sup>th</sup> April, 2006, regarding exemption to the “Helpers of the Handicapped, Kolhapur”, under section 10(23C) of the Income-Tax Act, 1961 for the period

covered by the assessment years 2004-2005 to 2006-2007, subject to certain conditions.

- (xi) S.O. 1435 published in Gazette of India dated the 15<sup>th</sup> April, 2006, regarding exemption to the “Indian Association of Parliamentarians on Population and Development, New Delhi”, under section 10(23C) of the Income-Tax Act, 1961 for the period covered by the assessment years 2001-2002 to 2003-2004, subject to certain conditions.
- (xii) S.O. 1436 published in Gazette of India dated the 15<sup>th</sup> April, 2006, regarding exemption to the “Railway Minister’s Welfare and Relief Fund, New Delhi”, under section 10(23C) of the Income-Tax Act, 1961 for the period covered by the assessment years 2001-2002 to 2003-2004, subject to certain conditions.
- (xiii) S.O. 1437 published in Gazette of India dated the 15<sup>th</sup> April, 2006, regarding exemption to the “Bureau of Indian Standards, Manak Bhawan, 9 Bahadur Shah Zafar Marg, New Delhi”, under section 10(23C) of the Income-Tax Act, 1961 for the period covered by the assessment years 2004-2005 to 2006-2007, subject to certain conditions.
- (xiv) S.O. 1603 published in Gazette of India dated the 29<sup>th</sup> April, 2006, regarding exemption to the “Swadeshi Jagaran Foundation, New Delhi”, under section 10(23C) of the Income-Tax Act, 1961 for the period covered by the assessment years 2004-2005 to 2006-2007, subject to certain conditions.
- (xv) S.O. 1604 published in Gazette of India dated the 29<sup>th</sup> April, 2006, regarding exemption to the “Indo US Science and Technology Forum, New Delhi”, under section 10(23C) of the Income-Tax Act, 1961 for the period covered by the assessment years 2004-2005 to 2006-2007, subject to certain conditions.
- (xvi) S.O. 1605 published in Gazette of India dated the 29<sup>th</sup> April, 2006, regarding exemption to the “Indo US Science and Technology Forum, New Delhi”, under section 10(23C) of the Income-Tax Act, 1961 for the period covered by the assessment years 2001-2002 to 2003-2004, subject to certain conditions.
- (xvii) The Income-tax (3<sup>rd</sup> Amendment) Rules, 2006 published in Notification No. S.O. 459 (E) in Gazette of India dated the 30<sup>th</sup> March, 2006, together with an explanatory memorandum.

(Placed in Library, See No. LT 4438/2006)

- (2) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 38 of the Central Excise Act, 1944:-

- (i) G.S.R. 173(E) published in Gazette of India dated the 22<sup>nd</sup> March, 2006 together with explanatory memorandum making certain amendments in the Notification No. 38/2001-CE(NT) dated the 26<sup>th</sup> June, 2001.
- (ii) G.S.R. 125(E) published in Gazette of India dated the 1<sup>st</sup> March, 2006 together with explanatory memorandum seeking to continue the effective rate of Central Excise duty on Naphtha at the rate of 16 percent.
- (iii) G.S.R. 161(E) published in Gazette of India dated the 16<sup>th</sup> March, 2006 together with explanatory memorandum making certain amendments in the Notification No. 3/2006-CE dated the 1<sup>st</sup> March, 2001.
- (iv) G.S.R. 167(E) published in Gazette of India dated the 20<sup>th</sup> March, 2006 together with explanatory memorandum making certain amendments in the Notification No. 21/2002-Cus., dated 1<sup>st</sup> March 2002.
- (v) G.S.R. 174(E) published in Gazette of India dated the 22<sup>nd</sup> March, 2006 together with explanatory memorandum making certain amendments in the Notification No. 4/2006-CE dated the 1<sup>st</sup> March, 2006.
- (vi) G.S.R. 188(E) published in Gazette of India dated the 30<sup>th</sup> March, 2006 together with explanatory memorandum making certain amendments in the Notification No. 8/2006-CE dated the 1<sup>st</sup> March, 2006.
- (vii) G.S.R. 243(E) published in Gazette of India dated the 25<sup>th</sup> April, 2006 together with explanatory memorandum making certain amendments in the Notification No. 26/2001-CE dated the 11<sup>th</sup> May, 2001.
- (viii) G.S.R. 271(E) published in Gazette of India dated the 4<sup>th</sup> May, 2006 together with explanatory memorandum making certain amendments in the Notification No. 3/2006-CE dated the 1<sup>st</sup> March, 2006.
- (ix) G.S.R. 279(E) published in Gazette of India dated the 9<sup>th</sup> May, 2006 together with explanatory memorandum making certain amendments in the Notification No. 32/2005-CE dated the 17<sup>th</sup> August, 2005.
- (x) The CENVAT Credit (Third Amendment) Rules, 2006 published in Notification No. G.S.R. 231(E) in Gazette of India dated the 19<sup>th</sup> April 2006, together with an explanatory memorandum.



- (xi) The CENVAT Credit (Fourth Amendment) Rules, 2006 published in Notification No. G.S.R. 240(E) in Gazette of India dated the 21<sup>st</sup> April 2006, together with an explanatory memorandum.
- (xii) The CENVAT Credit (Fifth Amendment) Rules, 2006 published in Notification No. G.S.R. 244(E) in Gazette of India dated the 25<sup>th</sup> April 2006, together with an explanatory memorandum.
- (xiii) The CENVAT Credit (Second Amendment) Rules, 2006 published in Notification No. G.S.R. 169(E) in Gazette of India dated the 20<sup>th</sup> March 2006, together with an explanatory memorandum.
- (xiv) The CENVAT Credit (First Amendment) Rules, 2006 published in Notification No. G.S.R. 155(E) in Gazette of India dated the 14<sup>th</sup> March 2006, together with an explanatory memorandum.
- (xv) G.S.R.156(E) published in Gazette of India dated the 14<sup>th</sup> March 2006, together with an explanatory memorandum prescribing safeguards, conditions and limitations for claiming refund in terms of Rule 5 of the CENVAT Credit Rules, 2004.
- (xvi) G.S.R.239(E) published in Gazette of India dated the 21s April, 2006, containing Corrigenda to the Notification Nos. G.S.R. 155(E) and G.S.R. 156(E) dated the 14<sup>th</sup> March, 2006.

(Placed in Library, See No. LT 4439/2006)

- (3) A copy of the Notification No. G.S.R. 253(E) (Hindi and English versions) published in Gazette of India dated the 26<sup>th</sup> April, 2006, containing Corrigendum to the Notification No. G.S.R. 54(E) dated the 31<sup>st</sup> January 2005, issued under Securities Contracts (Regulation) Act, 1956.

(Placed in Library, See No. LT 4440/2006)

- (4) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962:-

- (i) S.O.324(E) published in Gazette of India dated the 14<sup>th</sup> March, 2006 together with explanatory memorandum making certain amendments in the Notification No. 19/1965-Cus., dated the 6<sup>th</sup> February, 1965.

- (ii) S.O.989(E) published in Gazette of India dated the 31<sup>st</sup> March, 2006 together with explanatory memorandum making certain amendments in the Notification No. 89/2005-Cus., dated the 4<sup>th</sup> October,

2005.

- (iii) S.O.318 (E) published in Gazette of India dated the 14<sup>th</sup> March, 2006 together with explanatory memorandum making certain amendments in the Notification No. 36/2001-Cus. (N.T.) dated the 3<sup>rd</sup> August, 2001.
- (iv) S.O.422 (E) published in Gazette of India dated the 28<sup>th</sup> March, 2006 together with explanatory memorandum regarding revised rate of exchange for conversion of certain foreign currencies into Indian currency or vice-versa for purpose of assessment of import.
- (v) S.O.423 (E) published in Gazette of India dated the 28<sup>th</sup> March, 2006 together with explanatory memorandum regarding revised rate of exchange for conversion of certain foreign currencies into Indian currency or vice-versa for purpose of assessment of export.
- (vi) S.O.467 (E) published in Gazette of India dated the 31<sup>st</sup> March, 2006 together with explanatory memorandum making certain amendments in the Notification No. 36/2001-Cus. (N.T.) dated the 3<sup>rd</sup> August, 2001.
- (vii) S.O.544 (E) published in Gazette of India dated the 17<sup>th</sup> April, 2006 together with explanatory memorandum making certain amendments in the Notification No. 36/2001-Cus. (N.T.) dated the 3<sup>rd</sup> August, 2001.
- (viii) S.O. 600 (E) published in Gazette of India dated the 25<sup>th</sup> April, 2006 together with explanatory memorandum regarding revised rate of exchange for conversion of certain foreign currencies into Indian currency or vice-versa for purpose of assessment of import.
- (ix) S.O. 601 (E) published in Gazette of India dated the 25<sup>th</sup> April, 2006 together with explanatory memorandum regarding revised rate of exchange for conversion of certain foreign currencies into Indian currency or vice-versa for purpose of assessment of export.
- (x) S.O.620 (E) published in Gazette of India dated the 28<sup>th</sup> April, 2006 together with explanatory memorandum making certain amendments in the Notification No. 36/2001-Cus. (N.T.) dated the 3<sup>rd</sup> August, 2001.

- (xi) G.S.R.140 (E) published in Gazette of India dated the 6<sup>th</sup> March, 2006 together with explanatory memorandum making certain amendments in the Notification No. 20/2006-Cus. dated the 1<sup>st</sup> March 2006.
- (xii) G.S.R.167 (E) published in Gazette of India dated the 20<sup>th</sup> March, 2006 together with explanatory memorandum making certain amendments in the Notification No. 21/2002-Cus. dated the 1<sup>st</sup> March 2002.
- (xiii) G.S.R.170 (E) published in Gazette of India dated the 20<sup>th</sup> March, 2006 together with explanatory memorandum making certain amendments in the Notification No. 20/2006-Cus. dated the 1<sup>st</sup> March 2006.
- (xiv) G.S.R.215 (E) published in Gazette of India dated the 17<sup>th</sup> April 2006 together with explanatory memorandum making certain amendments in the Notification No. 21/2002-Cus. dated the 1<sup>st</sup> March 2002.
- (xv) G.S.R.232 (E) published in Gazette of India dated the 19<sup>th</sup> April 2006 together with explanatory memorandum rescinding the Notification No. 13/2006-Cus. dated the 1<sup>st</sup> March 2006.

(Placed in Library, See No. LT 4441/2006)

- (5) A copy each of the following Notifications (Hindi and English versions) under sub-section (7) of section 9A of the Customs Tariff Act, 1975:-
  - (i) G.S.R.128 (E) published in Gazette of India dated the 2<sup>nd</sup> March 2006, together with an explanatory memorandum making certain amendments in the Notification No.15/2002-Cus., dated the 8<sup>th</sup> February 2002.
  - (ii) G.S.R.139 (E) published in Gazette of India dated the 6<sup>th</sup> March 2006, together with an explanatory memorandum seeking to impose final anti-dumping duty on imports of Sodium Formaldehyde Sulphoxylate (SFS) originating in, or exported from, the People's Republic of China, at the rates recommended by the designated authority.
  - (iii) G.S.R.153 (E) published in Gazette of India dated the 10<sup>th</sup> March 2006, together with an explanatory memorandum making certain amendments in the Notification No.114/2001-Cus., dated the 2<sup>nd</sup> November 2001.

- (iv) G.S.R.154 (E) published in Gazette of India dated the 10th March 2006, together with an explanatory memorandum making certain amendments in the Notification No.82/2005-Cus., dated the 14<sup>th</sup> September 2005.
- (v) G.S.R.182 (E) published in Gazette of India dated the 29<sup>th</sup> March 2006, together with an explanatory memorandum seeking to provide for the imposition of provisional anti-dumping duty on specified nylon filament yarn originating in or exported from the Peoples Republic of China, Chinese Taipei, Malaysia, Indonesia, Thailand and People's Republic of Korea for a Period of six months.
- (vi) G.S.R.189 (E) published in Gazette of India dated the 30th March 2006, together with an explanatory memorandum seeking to impose provisional anti-dumping duty on Cellophane transparent film originating in, or exported from, the People's Republic of China.
- (vii) G.S.R.211 (E) published in Gazette of India dated the 7<sup>th</sup> April 2006, together with an explanatory memorandum seeking to impose definitive anti-dumping duty on acrylonitrile butadiene rubber (NBR), originating in, or exported from Chinese Taipei and imported into India, on the basis of sun-set review findings of the designated authority.
- (viii) G.S.R.234 (E) published in Gazette of India dated the 20<sup>th</sup> April 2006, together with an explanatory memorandum making certain amendments in the Notification No.2/2004-Cus., dated the 7<sup>th</sup> January 2004.
- (ix) G.S.R.235 (E) published in Gazette of India dated the 20<sup>th</sup> April 2006, together with an explanatory memorandum seeking to impose final anti-dumping duty on imports of pentaerythritol originating in, or exported from, the People's Republic of China and Sweden, at the rates recommended by the designated authority.
- (x) G.S.R.258 (E) published in Gazette of India dated the 28<sup>th</sup> April 2006, together with an explanatory memorandum seeking to extend levy of anti-dumping duty on imports of Sodium Hydroxide, originating in, or exported from, Iran, Saudi Arabia, United States of America, France and Japan, pending finalization of the Sunset review investigations being conducted by the Directorate General of Anti-dumping and Allied duties.

(Placed in Library, See No. LT 4442/2006)

- (6) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 94 of the Finance Act, 1994:-

- (i) G.S.R.224(E) published in Gazette of India dated the 19<sup>th</sup> April 2006, together with an explanatory memorandum notifying the rate of interest at the rate of 13 per cent chargeable on an amount collected as service tax.
- (ii) G.S.R.225(E) published in Gazette of India dated the 19<sup>th</sup> April 2006, together with an explanatory memorandum making certain amendments in the Notification No.36/2004-Service Tax dated the 31<sup>st</sup> December 2004.
- (iii) The Service Tax (Second Amendment) Rules 2006, published in Notification No. G.S.R.226(E) in Gazette of India dated the 19<sup>th</sup> April 2006, together with an explanatory Memorandum.
- (iv) The Taxation of Services (provided from Outside India and Received in India) Rules 2006, published in Notification No. G.S.R.227(E) in Gazette of India dated the 19<sup>th</sup> April 2006, together with an explanatory Memorandum.
- (v) The Service Tax (Determination of Value) Rules 2006, published in Notification No. G.S.R.228(E) in Gazette of India dated the 19<sup>th</sup> April 2006, together with an explanatory Memorandum.
- (vi) The Export of Services(Amendment) Rules 2006, published in Notification No. G.S.R.229(E) in Gazette of India dated the 19<sup>th</sup> April 2006, together with an explanatory Memorandum.
- (vii) G.S.R.230(E) published in Gazette of India dated the 19<sup>th</sup> April 2006, together with an explanatory memorandum rescinding two notifications mentioned therein.
- (viii) G.S.R.245(E) published in Gazette of India dated the 25<sup>th</sup> April 2006, together with an explanatory memorandum appointing first day of May 2006 as the date on which Section 68 of Finance Act 2006, shall come into force.
- (ix) G.S.R.246(E) published in Gazette of India dated the 25<sup>th</sup> April 2006, together with an explanatory memorandum making certain amendments in the Notification No. 36/2004-Service Tax dated the 31<sup>st</sup> December, 2004.
- (x) The Service Tax (Third Amendment) Rules, 2006 published in Notification No. G.S.R.247(E) in Gazette of India dated the 25<sup>th</sup> April 2006, together with an explanatory memorandum.
- (xi) The Service Tax Registration of Special Category of Persons (Amendment) Rules, 2006 published in Notification No. G.S.R.248(E) in Gazette of India dated the 25<sup>th</sup> April 2006, together with an explanatory memorandum.
- (xii) G.S.R.249(E) published in Gazette of India dated the 25<sup>th</sup> April 2006, together with an explanatory memorandum making certain amendments in the five Notifications mentioned therein.
- (xiii) G.S.R.250(E) published in Gazette of India dated the 25<sup>th</sup> April 2006, together with an explanatory memorandum making certain amendments in the Notification No. 1/2006-Service Tax, dated the 1<sup>st</sup> March, 2006.

(Placed in Library, See No. LT 4443/2006)

- (7) A copy of the Appellate Authority for Industrial and Financial Reconstruction (Salaries and Allowances and Conditions of Service of Chairman and Other Members) Amendment Rules, 2006, (Hindi and English versions) published and Notification No.G.S.R.164(E) in Gazette of India dated the 17<sup>th</sup> March 2006, under sub-section (3) of Section 36 of the Sick Industrial Companies (Special Provisions) Act, 1985.

(Placed in Library, See No. LT 4444/2006)

- (8) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 19 of the Banking Companies (Acquisition and Transfer of Undertakings) Acts, 1970 and 1980:-
- (i) The Punjab National Bank (Officers') Service (Amendment) Regulations, 2006, published in Notification No. HRDD/MR/POL/91 in Gazette of India dated the 1<sup>st</sup> April 2006.
  - (ii) The Bank of Maharashtra (Officers') Service (Amendment) Regulations, 2006, published in Notification No. AX-1/ST/OSR/2053/2006 in Gazette of India dated the 1<sup>st</sup> April 2006.
  - (iii) The Corporation Bank (Officers') Service (Amendment) Regulations, 2005, published in Notification No. PAD/IR//ORS/Amend/472/2005-06 in Gazette of India dated the 1<sup>st</sup> February 2006.
  - (iv) The Andhra Bank (Officers') Service (Amendment) Regulations, 2006, published in Notification No. 666/3/A/ 1/908 in Gazette of India dated the 10<sup>th</sup> February 2006.
  - (v) The Bank (Officers') Service (Amendment) Regulations, 2006, published in Notification No. PER : PA & PD : 351 :2006 in Gazette of India dated the 6<sup>th</sup> February 2006.
  - (vi) The Allahabad Bank Officers' Service (Amendment) Regulations, 2005, published in Notification No. S.O. No. HO/Admn/F-49/06395 in Gazette of India dated the 8<sup>th</sup> February 2006.
  - (vii) The Canara Bank (Officers') Service (Amendment) Regulations, 2006, published in Notification No. PWPM/11552/078/VRR in Gazette of India dated the 11<sup>th</sup> March 2006.
  - (viii) The Indian Bank (Officers') Service (Amendment) Regulations, 2005, published in Notification No. 72 in Gazette of India dated the 1<sup>st</sup> May 2006.
  - (ix) The Union Bank of India (Officers') Service (Amendment) Regulations, 2006, published in Notification No. OSR/20 in Gazette of India dated the 18<sup>th</sup> February 2006.
  - (x) The Bank (Officers') Service (Amendment) Regulations, 2005, published in Notification No. 490/0089/PD:IRD(O)/4P in Gazette of India dated the 22<sup>nd</sup> March, 2006.
  - (xi) The United Bank of India (Officers') Service (Amendment) Regulations, 2006, published in Notification No. 1/2006 in Gazette of India dated the 18<sup>th</sup> February 2006.
  - (xii) The Bank (Officers') Service (Amendment) Regulations, 2005, published in Notification No. 3943 in Gazette of India dated the 8<sup>th</sup> February 2006.

(Placed in Library, See No. LT 4445/2006)

9. A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 23 A of the Regional Rural Banks Act, 1976: -
- (i) S.O.545(E) published in Gazette of India dated the 18<sup>th</sup> April 2006, regarding dissolution of Dewas-Shajapur Kshetriya Gramin Bank, Rajgarh-Sehore Kshetriya Gramin Bank, Nimar Kshetriya Gramin Bank and Indore-Ujjain Kshetriya Gramin Bank.

- (ii) S.O.546(E) published in Gazette of India dated the 18<sup>th</sup> April 2006, regarding dissolution of Kakatiya Grameena Bank, Manjira Gramin Bank, Nagarjuna Gramin Bank, Sangameshwara and Sri Visakha Gramin Bank.
- (iii) S.O.547(E) published in Gazette of India dated the 18<sup>th</sup> April 2006, regarding dissolution of Bareilly and Kshetriya Gramin Bank and Sahajahanpur Kshetriya Gramin Bank.
- (iv) S.O.548(E) published in Gazette of India dated the 18<sup>th</sup> April 2006, regarding dissolution of Sri Saraswathi Grameena Bank, Sri Sathavahana Grameena Bank, Sri Rama Grameena Bank and Golconda Grameena Bank.

(Placed in Library, See No. LT 4446/2006)

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
(SHRIMATI SUBBULAKSHMI JAGADEESAN): Sir, I beg to lay on the Table--

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute For The Orthopaedically Handicapped, Kolkata, for the year 2004-2005, alongwith Audited Accounts.
  - (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Institute For The Orthopaedically Handicapped, Kolkata, for the year 2004-2005.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 4447/2006)

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI E.V.K.S. ELANGO VAN):  
Sir, I beg to lay on the Table--

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Fashion Technology, New Delhi, for the year 2003-2004, alongwith Audited Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Fashion Technology, New Delhi, for the year 2003-2004.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 4448/2006)



THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI A. RAJA): Sir, on behalf of Shri Namu Narain Meena, I beg to lay on the Table--

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Biodiversity Authority, Chennai, for the year 2003-2004, alongwith Audited Accounts.  
  
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Biodiversity Authority, Chennai, for the year 2003-2004.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 4449/2006)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Biodiversity Authority, Chennai, for the year 2004-2005, alongwith Audited Accounts.  
  
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Biodiversity Authority, Chennai, for the year 2004-2005.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 4450/2006)

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI E.V.K.S. ELANGO VAN):  
Sir, on behalf of Shri Jairam Ramesh, I beg to lay on the Table--

- (1) A copy of the Memorandum of Understanding (Hindi and English versions) between the India Trade Promotion Organisation and the Department of Commerce, Ministry of Commerce and Industry for the year 2006-2007.

(Placed in Library, See No. LT 4451/2006)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Tea Board, Kolkata, for the year 2004-2005.

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Tea Board, Kolkata, for the year 2004-2005, together with Audit Report thereon.
  - (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Tea Board, Kolkata, for the year 2004-2005.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT 4452/2006)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): Sir, I beg to lay on the Table--

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Gujarat Council of Primary Education (Sarva Shiksha Abhiyan), Gandhi Nagar, for the year 2004-2005, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Gujarat Council of Primary Education (Sarva Shiksha Abhiyan), Gandhi Nagar, for the year 2004-2005.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 4453/2006)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Rajiv Gandhi Shiksha Mission, Bhopal, for the year 2002-2003, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rajiv Gandhi Shiksha Mission, Bhopal, for the year 2002-2003.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 4454/2006)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Sarva Shiksha Abhiyan, Pondicherry, for the year 2004-2005, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Sarva Shiksha Abhiyan, Pondicherry, for the year 2004-2005.

- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 4455/2006)

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Sarva Shiksha Abhiyan Rajya Mission Mizoram, Aizawl for the year 2004-2005, alongwith Audited Accounts.
- (ii) A copy of the statement regarding Review (Hindi and English versions) by the Government of the working of the Sarva Shiksha Abhiyan Rajya Mission Mizoram, Aizawl, for the year 2004-2005.

- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library, See No. LT 4456/2006)

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Maharashtra Prathamjk Shjkshan Parjshad (Sarva Shiksha Abhiyan), Mumbai, for the year 2004-2005, alongwith Audited Accounts.
- (ii) A copy of the statement regarding Review (Hindi and English versions) by the Government of the working of the Maharashtra Prathamjk Shjkshan Parjshad (Sarva Shiksha Abhiyan), Mumbai, for the year 2004-2005.

- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

(Placed in Library, See No. LT 4457/2006)

- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Andhra Pradesh Mahila Samatha Society, Hyderabad, for the year 2004-2005, alongwith Audited Accounts.
- (ii) A copy of the statement regarding Review (Hindi and English versions) by the Government of the working of the Andhra Pradesh Mahila Samatha Society, Hyderabad, for the year 2004-2005.

- (12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

(Placed in Library, See No. LT 4458/2006)

- (13) (i) A copy of the Annual Report (Hindi and English versions) of the Uttranchal Mahila Society, Dehradun, for the year 2004-2005, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Uttranchal Mahila Society, Dehradun, for the year 2004-2005.

- (14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

(Placed in Library, See No. LT 4459/2006)

- (15) (i) A copy of the Annual Report (Hindi and English versions) of the Mahila Samakhya Gujarat, Ahmedabad, for the year 2004-2005, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Mahila Samakhya Gujarat, Ahmedabad, for the year 2004-2005.

- (16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.

(Placed in Library, See No. LT 4460/2006)

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